

Relations assists the Ministry of Education and Culture by receiving the foreign students on their first arrival, arranging their travel to the place of studies and disbursing scholarships for three months immediately on their arrival on behalf of the Ministry of Education and Culture.

(b) No, Sir. The work handled by the I.C.C.R. in respect of the foreign students is only a part of its varied functions relating to promotion of cultural relations with foreign countries.

Indo-Bangladesh Talks on Flow of Migrants to North-Eastern India

1180. SHRI N. P. CHENGALRAYA NAIDU:

SHRI K. L. N. PRASAD:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government of India has pointed out to the Bangladesh Government and had urged them to tighten arrangements to prevent the flow of illegal migrants to north-eastern India;

(b) whether it is a fact that on the 20th May, 1980, the Indian High Commissioner in Dacca was called by the Bangladesh Foreign Secretary and was told that there was no illegal migration from Bangladesh;

(c) whether this was in reply to the aide memoir handed over to the Bangladesh High Commissioner in India by the Foreign Secretary on the 16th May, 1980; and

(d) how many infiltrators have crossed over to India upto the end of second week of June, 1980?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) Yes, Sir. India has sought the cooperation of the Bangladesh authorities in checking illegal movement across the border.

(b) Yes, Sir, he was called and was informed that there had been no illegal migration from Bangladesh.

(c) Yes, Sir.

(d) While infiltrators have crossed over to India, it is not possible to estimate the exact number of persons who have done so.

Recruitment agencies for overseas employment

1181. DR. LOKESH CHANDRA: SHRIMATI AZIZA IMAM: SHRI BISHAMBHAR NATH PANDE:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the number of recruiting agencies for overseas employment registered in 1979-80; and

(b) the number of Indian employees who were repatriated at Government expense during 1979-80?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) In accordance with Supreme Court Order dated March 20, 1979, on this subject, the system of registration of recruiting agencies for overseas employment was dispensed with. There were, therefore, no such registrations of recruiting agencies during 1979-80.

(b) 132 Indian employees were repatriated at Government expense during 1979. During January-March, 1980, 91 Indian employees have been repatriated at Government expense.

Junior doctors' demands

1182. DR. LOKESH CHANDRA: SHRIMATI AZIZA IMAM: SHRI BISHAMBHAR NATH PANDE:

Will the Minister of HEALTH be pleased to state the reasons for not accepting the demands of the junior doctors of Delhi hospitals for improved working conditions, reasonable working hours, accommodation for doctors, safety during duty hours and better availability of life-saving drugs for the patients?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR): The charter of demands submitted by the junior doctors working in the Delhi

hospitals are being looked into for an early decision in regard to each demand.

Committee to review functioning of medical institutes

1183. DR. LOKESH CHANDRA:
SHRI PRAKASH
MEHROTRA:

Will the Minister of HEALTH be pleased to state whether the Government propose to appoint a high power commission to review (i) the functioning of medical institutes in India, and (ii) study work and service conditions of junior medical doctors?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR): In pursuance of the recommendations contained in the 102nd report of the Estimates Committee on the Ministry of Health and Family Welfare a Review Committee has been appointed to go into the working of the All India Institute of Medical Sciences, New Delhi including the Dr. Rajendra Prasad Centre for Ophthalmic Sciences and the Postgraduate Institute of Medical Education & Research, Chandigarh. There is no proposal to set up a commission to study the working and service conditions of junior doctors.

15-year Plan for Railways

1184. DR. LOKESH CHANDRA:
SHRI BISHAMBHAR NATH
PANDE:
SHRI PRAKASH
MEHROTRA:

Will the Minister of RAILWAYS be pleased to state the progress so far made in preparing the 15-year Plan to meet future requirements of the Railways?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): Indian Railways have prepared a Corporate Plan giving the estimated rail transport requirements upto the year 1988-89 and also the measures required to be

taken to meet the demand. The Corporate Plan is now being revised upto the year 1994-95.

The Zonal Railways have given the traffic projections. Zonal Corporate Plan on Zonal Railways basis is in the process of finalisation. Corporate Plan for Indian Railways will be finalised thereafter.

D.T.C. buses lying in workshop

1185. SHRI PRAKASH MEHROTRA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) what is the number of DTC buses in the workshops during the year 1979-80; month-wise;

(b) what is the number of DTC buses discarded in 1979-80 as unserviceable; and

(c) what steps are proposed to be taken to streamline the functioning of the DTC?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH):

(a) The details of buses of DTC held up for major repairs only in its various depots and Central Workshop as on 1st of every month during 1979-80 is as under:—

Month	
April '79	143d
May '79	137
June '79	138
July '79	143
August '79	149
September '79	162
October '79	169
November, '79	179
December '79	218
January '80	242
February '80	239
March '80	251